

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:635
ANSWERED ON:21.05.2012
NON PAYMENT OF EPF DUES
Acharia Shri Basudeb

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether many of the tea garden owners having tea estates in the country, particularly in the Darjeeling and Jalpaiguri districts of West Bengal are not remitting Employees' Provident Fund (EPF) dues of workers regularly;
- (b) if so, the details of the defaulting units; and
- (c) the action taken against these defaulters so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION No.635 FOR 21.05.2012 REGARDING 'NON-PAYMENT OF EPF DUES' BY SHRI BASUDEB ACHARIA.

- (a): While most of the Tea Garden Estates in Darjeeling and Jalpaiguri Districts of West Bengal are remitting their current dues, many of them have to pay their past arrears.
- (b) & (c): List of Tea Garden Estates in Darjeeling and Jalpaiguri Districts showing amount in default, action taken against each, recoveries made and balance to be recovered is annexed.